## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1458/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES:

Phoenix ARC Pvt. Ltd. V/s. Hotel Horizon Pvt. Ltd.

John Marker

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
31.	Mvr Ashish	Adv. for	Pl
	Kamot, alw	Respondent	
	Mr. Rohul		
	Lakhiani		Mabor
		Adv for Petitioner	and
	Mr. Manasin	Peta Lioner	
	Agraval		
	Agrawal i/6. VERUS		
	1.5	ORDER	
CP 1458/I&BC/NCLT/MB/MAH/2017			

- Learned Representatives of both sides are present and stated that in a situation if settlement fails, the matter shall be heard on the next date of hearing on merits.
- 2. Matter adjourned to 18.01.2018 Forenoon.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial) Date : 18.12.2017

Sd/-

M.K. SHRAWAT Member (Judicial)